

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP140/ 16	TP178/17	Hearing	391-394	Weg Electric India Pvt.Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SINCHANA.M.K. - [ROC] Sinchana M.K. 9945320087.
2. Rayappa. Y. H. (petr.) Rayappa 9980417262

Counsel for petitioner is present. Mrs. M.R. Sinchana, Advocate appearing for ROC and RD is present. Counsel filed a memo that notice was sent to RBI. Counsel undertakes to file certificate from Auditor regarding accounting treatment from the transferor company. He also undertakes to file affidavit that notices are not necessary ^{to other} for approving the scheme.

List it on 31.03.2017.

MEMBER (J)

MEMBER (T)